BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.452/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M.

Name of the Company		Malimo Banadurga Construction Pvt.Ltd.		
_		-Vs-		
		Registrar of Companies, Odisha, Cuttack		
Under Section		252 (3)		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LE	ETTERS)		
DATITA PARAN BISHWAL AGY 7				
15	PATITA PARAN ISISHEST 1910 / Vehlow			
2.	PATITA PABAN BISHWAL AND 7 Vehlow BL BINAY KUMAR UPADHYAY, AND Vehlow 1011011			
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The Ld. Counsel for the petitioner is present.

The petitioner has filed this petition under Section 252(3) of the Companies Act, 2013 for restoration of the Company's name.

ORDER

Let the notice be issued against the Registrar of Companies, Odisha for submission of detailed report within 3 weeks with a copy in advance to the petitioner.

The petitioner is directed to serve a copy of this order on the Registrar of Companies, Odisha and file the affidavit of service within seven days from the date of this order.

List on 16-11-2017.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)